

**SARDAR SWARAN SINGH:** He has represented our stand—that it is our stand that they have no function. At the present moment they are not performing any function.

**SHRI B. K. KAUL:** I would like to know from the hon. Minister as to on which side of the line the U.N. observers are staying—on our side or their side?

**SARDAR SWARAN SINGH:** This question relates to the U.N. observers on the Indian side. I said they are in Kashmir.

**MR. CHAIRMAN :** Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

### CIRCUS COMPANIES

\*121. **SHRI S. KUMARAN,**  
**SHRI BALACHANDRA MENON**

Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) the number of Circus Companies registered and operating in India;

(b) the number of such companies who have introduced Employees' Provident Fund Scheme, for their employees and artists;

(c) the reasons why other companies have not yet introduced the scheme; and

(d) whether any action has been taken against the defaulting companies?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADKAR):** (a) Up-to-date information is not available but according to the Report on Survey of Labour Conditions in Circus Industry in India" brought out by the Director Labour Bureau, in November, 1968, there were 53 Circus Companies in the country.

(b) The Provident Fund Authorities have intimated that nine out of 21 circus companies covered under the Employees' Provident Funds and Family Pension Fund

Act, 1952 with a membership of 757 are contributing to the Employees' Provident Fund Scheme

(c) and (d) Some of them challenged the applicability of the Act and obtained stay order from Delhi High Court. The writ was dismissed. Now they have obtained stay order from the Supreme Court. However, action against other Circus Companies is being taken to secure compliance with the provisions of the Act and the Scheme.

### EVICION OF TEA ESTATE WORKERS

\*124. **SHRI M. R. VENKATARAMAN:**  
**SHRI NIREN GHOSH:**  
**SHRI MONORANJAN ROY :**

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government have received any memorandum from the Terai Chabagan Mazdoor Union, Siliguri (West Bengal) regarding the eviction of more than 100 permanent workers in Bagdogra Tea Estate in Siliguri Subdivision by the gangsters and,

(b) if so, what steps have been taken by Government to give protection to the evicted workers to resume their duties?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADKAR):** (a) and (b) No, Sir. However, on the receipt of some representations, the matter has already been brought to the attention of the Government of West Bengal for appropriate action as they are principally concerned.

### EXPANSION OF THE DURGAPUR STEEL AND ALLOY STEEL PLANT

\*125 **SHRI MONORANJAN ROY :** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have taken steps to expand the Durgapur Steel and Alloy Steel Plant,

(b) if so, the details thereof, and

(c) if not, the reasons thereof.

THE MINISTER OF STEEL AND MINES (SHRI S MOHAN KUMARA MANGALAM) (a) Yes Sir

(b) The Central Engineering and Designs Bureau have been commissioned to prepare a Detailed Project Report for expansion of Alloy Steels Plant from its existing annual capacity of 100 000 tonnes of ingots to 300 000 tonnes of ingots. They have also been commissioned to prepare a detailed feasibility study on the expansion of the Durgapur Steel Plant.

(c) Does not arise

#### ASSESSMENT OF UNEMPLOYMENT IN THE COUNTRY

\*129 SHRI CHANDRA SHEKHAR  
SHRI KRISHAN KANT  
SHRI J S THAKUR  
SHRI GURUMUKH SINGH MU  
SAFIR  
SHRI V B RAJU  
SHRI BRAHMANANDA PANDA

Will the Minister of LABOUR AND REHABILITATION be pleased to State

(a) whether any assessment have been made about the total unemployment in the country and

(b) if so what are the details thereof

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R K KHA DHIKAR) (a) and (b) No Sir. However a Survey covering both rural and urban areas of the country has been undertaken by the National Sample Survey Organisation covering the period from October 1972 to September 1973. The Survey is expected to furnish estimates of unemployment and under employment at the National and State levels.

#### MEETING OF THE CENTRAL BOARD OF TRUSTEES

\*130 DR K MATHEW KURIAN Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether any memorandum has been received by Government or the Employees

Provident Fund Organisation from the Progressive Provident Fund Employees Federation of India demanding urgent meeting of the Sub-committee constituted by the Central Board of Trustees to go into the demands made by employees.

(b) if so the decision taken thereon, and

(c) whether the date for the meeting of the sub-committee has been fixed?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R K KHA DHIKAR) (a) Yes Sir

(b) and (c) The Provident Fund Authorities have reported that the meeting of the sub-committee has been fixed for 27th and 28th November 1972.

#### EXPORT OF IRON ORE THROUGH MANGALORE PORT

\*131 SHRI SARDAR AMJAD ALI  
DR R K CHAKRABARTI  
SHRI PRANAB KUMAR MUK  
HERJEE

Will the Minister of STEEL AND MINES be pleased to state

(a) whether it is a fact that for export of iron ore loading is done through under water pipe lines at a certain distance in the sea thus by passing the Mangalore Port

(b) what are the names of the foreign firms collaborating in this project and their terms and conditions and

(c) whether Batchelor Corporation (USA) is one of the foreign collaborators in this project?

THE MINISTER OF STEEL AND MINES (SHRI S MOHAN KUMARA MANGALAM) (a) Presumably the question refers to the Kudremukh Project of NMDC. The project does envisage the transport of iron ore slurry through a pipeline under the sea some distance away from Mangalore Port.

(b) Four foreign firms are collaborating with the NMDC. These firms are

M/s Marcona Corporation of U.S.A.